

**DIVISION BENCH**

**O-130**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/40(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M.**

Name of the Company	WEST BENGAL STATE FOOD PROCESSING & HORTICULTURE DEPARTMENT CORPORATION LIMITED Vs. BENGAL BIO-FRESH RETAIL PRIVATE LIMITED		
Under Section	Sec. 271-273		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Ms. Shruti Swaika, Advocate** | **For the Petitioner**

**Ms. Sonal Shah, Advocate** | **For the Respondent**

**Mr. Kushagra Shah, Advocate** |

**Mr. Aniket Chowdhury, Advocate** |

**ORDER**

Ld. Counsel for the Petitioner present. Ld. Counsel for the Respondent present.

Ld. Counsel appearing for the petitioner seeks time to amend the petition. Copies of the amended petition shall be served on the counsel on record of the respondent to file their reply.

Time to carry out the amendments to the petition is hereby enlarged by three weeks.

List this matter on **21/10/2021**.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

vc